CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1
25/09/2020
O.A./260/377/2020   PRAKASH CHANDRA PATTNAIK
                                        -V/S-
                                     D/O POST

ITEM NO:6
FOR APPLICANTS(S)   Adv. :   Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.:   Mr. A. Pradhan

Notes of The Registry	Order of The Tribunal
	Learned counsel for the applicant and Mr. A. Pradhan, learned counsel for the respondents are present and heard through VC. Limited prayer of applicant's counsel is that a direction be given to the appellate authority to dispose of the applicant's appeal dated 14.09.2020 (Annexure A/5) filed before respondent no. 2 and till disposal of the appeal, the punishment order at Annexure A/4 be stayed. Learned counsel for the respondents submitted that the OA is premature since the appeal has been filed only on 14.09.2020. He further submitted that in last para of his appeal at Annexure A/5, prayer has been made to keep the punishment order in abeyance. Applicant's counsel submitted that the purpose of approaching the Tribunal at this stage was to protect the applicant to the extent to stay the punishment order till disposal of the said appeal.
	In view of the above submission and taking into account the fact that the appeal of the applicant is filed on 14.09.2020, this OA is disposed of at this stage with liberty to the applicant to make a fresh representation to the appellate authority (respondent no.2) within one week from receipt of this order requesting to stay the punishment order and if the applicant files such a representation to respondent no. 2/Competent Authority, the said authority will consider such request keeping in mind the grounds advanced in the appeal dated 14.9.2020 and dispose of such request by passing an appropriate order in accordance with law, copy of which is to be communicated to the applicant as expeditiously as possible.
	The OA stands disposed of accordingly. Copy of the order to learned counsel for both the sides. (GOKUL CHANDRA PATI) MEMBER (A)
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